(To be published in Delhi Gazette Part –IV, Extra-Ordinary)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS) 8TH LEVEL, C-WING, DELHI SECRETARIAT, PLAYERS BUILDING, I.P. ESTATE, NEW DELHI – 110002.

No. 6/68/2010-Judl./ 1022-1025

Dated: 12/8/204

CORRIGENDUM

No.F.6/68/2010-Judl./: In the English version of this Department's Notification No.6/68/2010-Judl./Suptlaw/830-834 dated the 15th July, 2011, the name of the "Hon'ble Mr. Justice Rajiv Endlaw" may be read as "Hon'ble Mr. Justice Rajiv Sahai Endlaw". The Hindi version of the said notification shall remain unchanged.

By order and in the name of the Lt. Governor of the National Capital Territory of Delhi

-Sel-

(Tarun Sahrawat)
Addl. Secretary (Law, Justice & L.A.)

No.F.6/68/2010-Judl/1022-1025

Dated: 12/8/2011

Copy forwarded to the following:-

1. The Joint Secretary to the Govt. of India, Ministry of Law, & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to notification No. K-13017/01/2011-US.I dated 13.06.2011.

2. The Registrar General, High Court of Delhi, New Delhi.

3. The Spl. Secretary (GAD), Govt. of Delhi in duplicate for publication in Delhi Gazette with the request that 5 copies of Gazette may be sent to this department for official use.

4. The Pay & Accounts Officer No. XIV, Govt. of N.C.T. of Delhi, Fire Brigade Building, Shankar Road, Delhi.

5. Record Officer under Section 4 of RTI Act, 2005, LJ&LA Department, GNCT of Delhi.

6. Guard file.

-Sd-

(Tarun Sahrawat)
Addl. Secretary (Law, Justice & L.A.)